

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 24

IVN.P 18/2024 IN C.P. (IB)/4578(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **NITIN SURESH SATGHARE & ORS V/s PANCARD CLUB LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ankit Lohia a/w Adv. Prerak Talati i/b Jain Law Partners LLP for the Petitioner is present. Adv Ankita Bajpai, Adv Amir Arsiwala for the Resolution Professional present through VC. Adv Devul Dighe for the Respondent No.3 present through VC.

IVN.P 18/2024

Ld. Counsel for the Applicant seeks short time stating that Reply was received on Sunday evening. List this matter on Board on **08.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh